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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP35/07	IA 36/16 in TP 04/16	Hearing	397/398	K.Rajaiah Vs.M/s Chamundeswari Studios & Lab Pvt .Ltd & 4 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. K. VENKAT
RAMANI

Counsel for
R-5

20.4.17

ORDER

Counsel for Petitioner is absent. No representation for petitioner. Petitioner is called absent. Counsel for Respondent is present. IA 36/16 is taken up today. For hearing on IA 36/16 matter is adjourned as a last chance. List it on 22/06/2017.

Member (J)

Member (T)